

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/98(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	BANK OF MAHARASHTRA VS SENBO ENGINEERING LIMIT
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Falguni Jana, Adv.] For Applicant/Petitioner
Ms. Suhana Pal, Adv.

ORDER

1. Ld. Counsels for the Applicant present.
2. Registry is directed to issue notice upon the Respondent/Corporate Debtor by way of speed post and by e-mail and place tracking information on record to file its Reply Affidavit within a period of two weeks.
3. Post this matter on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH